

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100288/2015	The State of Versova Police Station Vs Nageshwar Posiya Rao	
<u>DEFENCE EVIDENCE</u>				
2	POCSO SPL CASE	100317/2018	The State of Nirmal Nagar Police Station Vs Amin @ Aftab Mehboob Hashmi	z
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	100089/2016	THE STATE OF TROMBAY POLICE STATION. Vs ABDUL AJEEJ MAIN BADSHAH SHAIKH @ AJJU	
4	POCSO SPL CASE	100082/2017	KURLA POLICE STATION. Vs JAIPRAKASH MANTHURAM YADAV	
5	POCSO SPL CASE	100046/2018	The State of Santacruz Police Station Vs Anvar Ashik Ali Idirisi	Adv.Sherkhane
(Main Matter REMAND APPL POCSO/0100964/2017)				
<u>CHARGE</u>				
6	SESSIONS CASE	100331/2018	STATE GOVERNMENT J.J. Marg Police Station Vs Bansiben Kisan Kharwa	
7	POCSO SPL CASE	100006/2019	The State of Kurla Police Station Vs Anand Balu Jadhav	PP
8	POCSO SPL CASE	100038/2019	The State of Mankhurd Police Station Vs Gulzar Sayyedali Shaikh @ Sonu and others 01	PP
9	POCSO SPL CASE	100097/2019	The State of Khar Police Station Vs Mohd. Fajjan Mohd. Nasim Ansari	PP
<u>COMPLIANCE</u>				

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10	POCSO SPL CASE	100077/2019	The State of Wadala Police Station Vs Abdul Anwar Shaikh	PP
11	POCSO SPL CASE	100334/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohammad Usman Zakariya Valiyaveetil @ Yusuf Khan and Ors. 02	PP
12	POCSO SPL CASE	100347/2019	The State of Maharashtra - Vinoba Bhave Nagar Police Station Vs Shahnaz Farukh Khan	PP
13	POCSO SPL CASE	100350/2019	The State of Maharashtra - Wadala Police Station Vs Kismatlal @ Dilipkumar Satynarayan Rajput	PP
14	POCSO SPL CASE	100423/2019	The State of Maharashtra - Agripada Police Station Vs Sunil @ Abhay Shankar Kurme	PP
15	POCSO SPL CASE	100465/2019	The State of Maharashtra - Khar Police Station Vs Sarfaraj Ahamad Humayun Shaikh	PP
<u>REPLY/SAY</u>				
16	BAIL APPL POCSO	100840/2020	STATE GOVERNMENT V.B Nagar Vs Imran Changur Ansari	PP
<u>APPEARANCE</u>				
17	POCSO SPL CASE	100707/2018	The State of Nirmal Nagar Police Station Vs Mohamad Sajjad Rajji Ahamad Khan and Other 01	PP

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18	POCSO M A	100588/2020	The State- Bhandup Police Station- Posco Spl C. No 392/2020 Vs Rizwan @ Saibaj Ahemad Amir Hussen Sayyad	SPP

(Main Matter REMAND APPL POCSO/0100041/2020)